

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

D.A. No. 1119/94.

Dt.of Decision : 3.10.94.

P. Vijayakumar

.. Applicant.

Vs

1. Divisional Railway Manager,
(Personnel), SC Rly,
Vijayawada.

2. Chief Personnel Officer,
SC Rly, Rail Nilayam,
Secunderabad.

3. Smt. G. Elizabethamma .. Respondents.

Counsel for the Applicant : Mr. S. Ramakrishna Rao

Counsel for the Respondents : Mr. D. Gopala Rao, SC for Rlys.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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P

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O.A.No.1119/94

Dt. of decision:3-10-1994

O R D E R

(As per the Hon'ble Sri A.V. Haridasan, Member(J))

Sri S. Ramakrishna Rao, learned counsel for the applicant and Shri D. Gopala Rao, learned counsel for the respondents present.

2. Sri Ramakrishna Rao, learned counsel for the applicant seeks permission to withdraw this application. He is at liberty to file another application for claiming his repatriation with seniority. Therefore, the application is rejected as withdrawn. No costs.



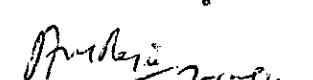
(R. Rangarajan)
Member (A)



(A.V. Haridasan)
Member (J)

Dictated in Open Court

dt. 3rd October, 1994


Dy. Registrar (Judicial)

Copy to:-

1. Divisional Railway Manager, (Personnel), S.C.Railway, Vijayawada.
kmv
2. Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
3. One copy to Sri. S.Ramakrishna Rao, advocate, CAT, Hyd.
4. One copy to Sri. D.Gopala Rao, SC for Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

2nd copy
7/10/94

DA-1119/94

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Compared by

Checked by

Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN : MEMBER(J)

AND

R. Ranga Rasan.

THE HON'BLE MR.A.D.GORTHI : MEMBER(A)

Dated: 3/10/94

~~ORDER/JUDGMENT~~

~~M.A./R.P/C.P/No.~~

~~O.A.NO.~~

^{int}
1119/94

~~T.A.NO.~~

~~(W.P.NO.)~~

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with Directions.

Dismissed.

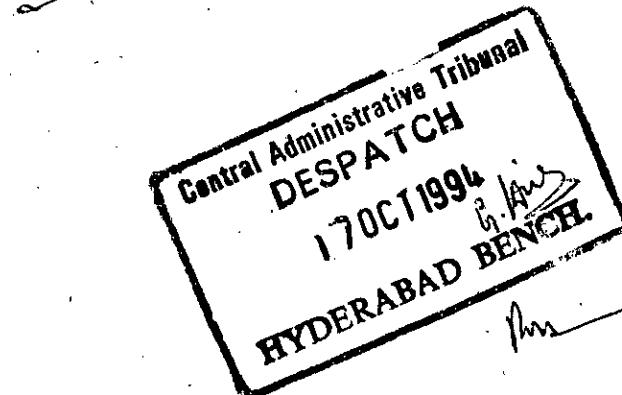
~~Dismissed as withdrawn.~~

~~Dismissed for Default.~~

Rejected/Ordered.

No order as to costs.

No spare copy



YLKR

7/10/94